

[SHRI N. K. SHEJWALKAR in the Chair]

के लिए मुझे क्षमा कीजिए कि आप की गाड़ी पटरी पर से उतर जायेगी। ज्यादा देर नहीं लगेगी। चौधरी साहब, इतना समझ लीजिए। मैं चाहूंगा कि आप की सरकार आप के पूरे समय तक चले। हमें कोई जल्दी नहीं है आपको हटाने की ...  
... (ध्वजबान) ...

हमारे अपने हित में जल्दी नहीं है, आप के हित में नहीं। हमारे हित में जल्दी नहीं है। आप बने रहें जितना आप का समय है, ठीक से चलाएं। जल्दी चले गये तो हम को भी अभी अपना घर ठीक करना है। तो आप बने रहें। लेकिन यदि आज आप अपनी ही करनी से गिरेगे, यदि आप इस देश को अराजकता की खाई में झोक देंगे तो हमेशा के लिए देश का नुकसान करेंगे। आप की पार्टी तो पटरी से जायगी ही, देश का लोकतन्त्र खतरे में आ सकता है।

MR. SPEAKER: I shall put the motion to the vote of the House.

The question is:

"That the House do now adjourn."

The motion was negatived.

18.30 hrs.

HALF-AN-HOUR DISCUSSION

ECONOMY IN EXPENDITURE ON TOURS BY MINISTERS

SHRI K. LAKKAPPA (Tumkur): I beg to raise a discussion on points arising out of the answer given on the 8th March, 1978 to Starred Question No. 209 regarding economy in expenditure on tours by Ministers.

Please call the Members to order.

Sir, an impertinent answer had been given by the hon. Home Minister on 8-3-1978 to a pertinent questions—how far austerity measures were being created by this Government in touring of the Ministers. The question was very pertinent and he has stated that no fresh instructions have been issued on the subject. However, in accordance with the philosophy of the Janata Party, even the Ministers are following the policy of avoiding unnecessary expenditure. This is such a blatant open lie that they have stated on the floor of this House.

The philosophy of the Janata Party to maintain austerity measures is a matter which concerns the manner in which the question was tabled on the subject and the answer given is very funny and very interesting and the whole system and austerity measure taken by the Government would be a laughing stock because the manner in which the bungalows are furnished, the manner in which the tours are engineered and the manner in which the expenditure is incurred by the Government of India on Ministers' tours is a matter of concern for the last one year. I do not know how much money will be looted if they continue in office for another four years.

The expenditure incurred on the Ministers of State was Rs. 1 lakh. The expenditure in the case of Prime Minister's house was Rs. 1, 24, 350. In the case of Shri Barnala, it was Rs. 20,504 and in the case of Shri Mohan Dharia....

(गृह संत्री श्री चरणसिंह): मैं यह प्रश्न कर रहा हूँ कि मेरे मित्र का जो सवाल था वह यह था कि मिनिस्टर्स के टूर पर क्या खर्चा हुआ, उसका जवाब दिया गया था और उसके लिए मैं तैयार होकर आया हूँ कि शायद सवाल करें तो मैं जवाब दूँ लेकिन विप्लिडगज पर और मरम्मत पर क्या खर्चा हुआ यह सब बताना

रुन्देनि मुव कर विद्या लेकिन वह तो इरेलिकेट पीछ है ।

**SHRI K. LAKKAPPA:** I would like to argue the relevancy for the benefit of the hon. Home Minister.

श्री चरन सिंह : मैं फिर सवाल उठाना चाहता हूँ . . .

**SHRI K. LAKKAPPA:** Please listen to me; I am holding the floor.

**SHRI CHARAN SINGH:** I will not listen unless you are relevant.

**SHRI K. LAKKAPPA:** You are holding the position in the Government of India. You have given out the Janata Party philosophy. I am giving out information how the Janata Party philosophy of maintaining austerity measures of yourselves is being adopted in practice. Here we see that the Ministers want even their bungalows to be furnished in full scale and that door-to-door carpeting should be there. You are making a speech saying, 'We are maintaining austerity measures' Just in order to point out this thing for the benefit of the House I have brought this Half-an-Hour Discussion. When a question is admitted, sufficient time is given to them by the Speaker to answer the question. See how they have avoided replying in this way, cunningly and cleverly. They simply say, 'Information is being collected and will be laid on the Table of the House.' I do not know the date when the information will be collected. This is about the tours undertaken by the Ministers for the last two months both in the Andhra State and the Karnataka State. Sir, here I would like to give out the photos published in the Karnataka papers. I would like to mention about the tour programme of Shri Jagjivan Ram, Shri Raj Narain—the date given here is 17th and 18th—Shri Vajpayee, Shri George Fernandes, Prime Minister and Shri Charan Singh. They have carried with them a vast paraphernalia of all the staff, private secretaries and

all that and even though there are guidelines I hope that the guidelines were not followed. This is what they have said:

'The Janata Government is anxious to ensure a clean administration and to prevent the misuse of official paraphernalia for party purposes as happened in the past. He also emphasised observance of austerity and avoidance of all forms of ostentation. In fact, the tour programmes of Ministers will be reduced in the current financial year.'

Now, in the current financial year the tour programme of the Ministers has exceeded an expenditure of more than Rs. one crore. For the benefit of the House I am mentioning how the tours of Ministers during the elections were there. Of course, in the recent election you lost the battle, in various parts of the Southern States. There was no Janata wave at all. There was enormous money which was spent. You were always accusing the previous Government. You were always saying that there will not be any wasteful expenditure on the tours. But what we find is that wasteful expenditure has been incurred at the time of Ministers' tours and the amount has come to more than Rs. one crore. Please see how the money has been spent by the Ministers of the Government of India by way of tours. Most of the Ministers were staying in guest houses, various Government Bungalows, using Government machinery, public undertaking cars and all those things. But they are not prepared to give that information to the House. Because they know that if the information is to be placed on the table of the House it will create a furor. That is why they are withholding this information.

Sir, when the Starred Question was put, sufficient time was given and, on the basis of that, information was not collected by this Ministry. How can the Government machinery function?

Another point is about the guidelines which were attached to the

[Shri K. Lakkappa]

answer to that question. Allowances and other things should not be drawn by the Private Secretary and other personal staff accompanying the Ministers on such tours. There are clear guidelines, about eight of them that have been given. I would like to read the guidelines for the benefit of this august House. As regards use of government aircraft for election purposes, there is one article in the *National Herald*. The senior Janata leaders are perturbed over the misuse of Bihar Government's aircraft.

MR. CHAIRMAN: Now, you should wind up. This is a half-an-hour discussion and you cannot take more than the time allowed. The time is limited for this discussion.

SHRI K. LAKKAPPA: I have pointed out as to how they are misusing this. I am giving you one relevant point. The Chief Minister, Shri Karpuri Thakur, for electioneering purposes and other things used the aircraft of the State Government for or certain days in 1977. The campaign of the Janata Party was also in the southern States, Assam etc.

Shri Karpuri Thakur was not alone; he did not go alone. He took along with him three of his Cabinet colleagues. They toured Andhra Pradesh, Maharashtra, Assam and returned to Patna. (*Interruptions*). Janata Party still claims that it will maintain austerity and it will observe morals and scruples. But, after getting into power—I do not know whether the power intoxication has got into their heads—they forget decency, philosophy, morals and scruples.

Therefore, Sir, I would like to ask one pertinent question. Why has this Ministry failed to furnish the correct information on the expenditure involved regarding the election tours which are against the accepted guidelines, principles and norms laid down by the Government of India. I would like to charge this Government that

they have gone against the morals and scruples, the guidelines and the principles envisaged by the Government of India. Therefore, they are withholding all information. Will the Minister place the correct information on how much expenses they have incurred on the tours and issue guidelines for the future guidance of this ministry in the matter?

श्री चरण सिंह : सभापति महोदय, मुझ को अफसोस है कि बिना तथ्यों को इकट्ठा किये, माननीय मित्त इस सदन के माननीय सदस्य लकप्पा साहब आरोप लगा रहे हैं। उन्होंने फरमाया कि एक साल में टूर पर एक करोड़ से ज्यादा खर्च हुआ है। मैं जानना चाहूंगा कि आप का सोर्स क्या है? मुझे खुशी होगी—अगर आप एक करोड़ का खर्च सावित कर दें। आप को शायद पहली गवर्नमेंट का ख्याल है, क्योंकि आप पहले भी एम० पी० रहे है।

सभापति महोदय, वाक्या यह है कि 1975-76 में, जब इन की पार्टी पावर में थी, 62 लाख 29 हजार खर्च हुए थे....

SHRI K. LAKKAPPA: How much have you spent? I am not asking about expenditure of the previous Government.

श्री चरण सिंह : दूसरे साल यानी 1976-77 में 1 करोड़ 1 लाख 44 हजार रुपये खर्च हुए। असल में आप गलत पढ़ गये हो, वह 1 करोड़ 1 लाख कांग्रेस का था। मैं लकप्पा साहब से कहना चाहता हूँ कि वे हमारी तरफ मुखातिक हों और आंख से आंख मिला कर हमारी तरफ देखें। वे बजट इस्टीमेट्स निकाल कर देखें। हम ने 1 करोड़ 6 लाख रुपया रखा था आप की नकल कर के कि शायद इतना खर्च होता हो। हम ने उस को रिवाइज कर के 40 लाख रुपया कर दिया और खर्च हुए 24 लाख रुपये। अब आप कहिये।

**SHRI K. LAKKAPPA:** Upto what time?

**श्री चरण सिंह :** Actual expenditure from 1st April 1977 to 2nd March, 1978. यह एक्सपेंडीचर है।

हिन्दुस्तान की सार्वजनिक जिन्दगी में सच नाम की चिड़िया छद्म आवादी और दफनरो से उड़कर जंगल में चली गई है लेकिन मैं समझता हूँ कि शायद इस सदनमें वह मौजूद है। अगर सदन में कोई सचचाई है, तो मुझे उम्मीद है कि माननीय लक्ष्मण अपनी गलती को स्वीकार करेंगे (ब्यवधान)। अगर शर्म नाम की कोई चीज है, तो आप का शर्मिन्दा होना पड़ेगा। आप कह रहे हैं कि दो महीने हुए हैं। आप ने मवाल का नाटिम दिया 24 फरवरी को और हमारे पास एडमिट हो कर आया 3 मार्च को।

**SHRI K. LAKKAPPA:** You said that you were collecting the information I do not agree. The hon'ble Minister was withholding the information on that day I repudiate the insinuation.

**श्री चरण सिंह :** मैं आप के जरिये माननीय मित्र को बतलाना चाहता हूँ और जा थाई बहुत सदस्य मौजूद हैं, उनको बतलाना चाहता हूँ कि माननीय सदस्य यह फरमा रहे थे कि दो महीने हो गये और इन्फार्मेशन नहीं दी। अब दो महीने कहा हो गये। 24 फरवरी को आप ने सवाल दिया और हमारे पास मजूर हो कर 3 मार्च को आया और हम ने जवाब दे दिया 8 मार्च को। 3 मार्च से अगर लगाया जाए तो अभी एक महीना भी नहीं हुआ है। (ब्यवधान)। हम गांव में सुना करते थे कि अगर कोई आदमी झूठ बोलता है, तो उस पर बिजली गिर जाया करती थी। आप गलत गलती है, तो उस को मानो। आप गलत बयानी करते हैं और यह नहीं कहते कि हम से गलती हो गई है।

**SHRI K. LAKKAPPA:** I am not telling a lie. In your reply you said 4239 LS—14.

that you have not been able to collect the information.

**श्री चरण सिंह :** आप ने कहा था कि दो महीने हो गये और इन्फार्मेशन कलैक्ट नहीं की। 3 मार्च को हमारे पास सवाल आया और 8 मार्च को हम ने जवाब दे दिया। 5 दिन में इन्फार्मेशन कलैक्ट नहीं हो सकती है, आप मिनिस्टर हो कर देख लीजिए। आप कहते हैं कि दो महीने हो गये हैं। (ब्यवधान) दो महीने आप ने कहा है। आप प्रोसीडिंग्स मंगा कर देख लीजिए। आप ने कहा था कि दो महीने में इन्फार्मेशन कलैक्ट नहीं कर पाए। हम कह रहे हैं कि हमें 5 दिन का मौका मिला था (ब्यवधान)।

एक सेंटेंस और कहना है आप ने कहा कि जनता पार्टी का बंब नहीं है। हमारी बंब बहा हागी क्या। हम ने कर्गाटक में 57 सीटें जीती और आप का पार्टी ने केवल 3 सीटें जीती ?

**SHRI CHITTA BASU (Barasat):** Sir, may I have the attention of the hon Minister to the particular point that in his original reply, the Minister has been pleased to see that no fresh formal instructions have been issued on the subject. May I understand from this reply that the rules which were framed by the erstwhile Government are still in vogue?

**श्री चरण सिंह :** गाइडलाइस पहले थी। वे 1970 में तैयार हुई थी। उसके बाद फरवरी 1977 में पहली गवर्नमेंट के जारी की थी। अगस्त, 1977 में हमने उनको फिर रिवाइज किया और सब को भेज दिया।

**SHRI CHITTA BASU:** My point is not that My point is this that you have said that no fresh formal instructions had been issued. Does it mean that the expenditures are being incurred on the basis of the rules framed by the erstwhile or the previous Government? If that is so, my question is that now that the Janata Party

[Shri Chitta Basu]

is in power, Janata Party claims to have a different philosophy, a philosophy different from the one pursued by the Congress Party while in power, Janata Party philosophy is the philosophy of Mahatma Gandhi, my question is although the Janata Party claims to follow the policy of Mahatma Gandhi the ministers in practice are not following that thing and in view of that may I know from the hon'ble Minister whether they are considering to issue fresh instructions so that the Janata Party can build up a different image from that of Mr. Lakkappa's party which squandered away money like anything.

**SHRI K. LAKKAPPA:** Don't talk like that. I have not squandered any money. Why are you making allegations against me?

**SHRI CHITTA BASU:** My point is why fresh instructions have not been formulated to really reflect the policy of the Janata Party in the administration. Thereby you are causing damage to Mahatma Gandhi's ideology and you are causing damage to the Janata Party. You are also strengthening the forces of Mr. Lakkappa's party. Would you kindly answer whether you feel the necessity of formulating a new policy in keeping with the Janata Party's philosophy, and if not why not?

**PROF. P. G. MAVALANKAR** (Gandhinagar): Mr. Chairman, Sir, later this week we shall be celebrating the completing of the first year of the newly-won freedom in this country. Before, I put my question, therefore, I want to congratulate the Janata Government ministers for their overall better performance in terms of reduction of their tour expenses which I readily admit, and I do congratulate them in all sincerity and humility because the information reveals that the previous ministers were spending much more and the present ministers are spending much less.

Sir, my first point is I do not understand as to why and how this particular subject was accepted for Half-an-Hour discussion, especially when the reply of the Minister to Starred Question No. 209 of 8th March clearly stated that the reply to parts (c), (d) and (e) will involve some time for collection of facts. If that is so, I would like to know how Half-an-Hour discussion has been allowed. Government is yet to collect adequate information.<sup>6</sup> When the House has no adequate information, can we talk further about that? The hon. Home Minister may kindly refer to the questions answers that took place on March 8. I had asked specifically a supplementary question with regard to the guidelines. The guideline says that whenever ministers are on tour they would be given the normal courtesies and protection. That is correct. But my supplementary question on that day was: is it not a fact that when ministers go on tour—this has been happening for the last thirty years this is not a new thing it has been the experience of people that a number of local officials are roped into the ministers' tours and a lot of local work is hampered just because they have to hang around, or at least wait upon ministers while they are on tour to the districts? Will he not look into this guidelines and revise it to some extent so that while normal courtesy and protection are made available to ministers, they must also ensure that the local administrators are not loaded so much in terms of spending their time and energy, resulting in some kind of local work having to suffer, because already there is a lot of work, and delays are there because of bureaucracy.

Thirdly, if you look to the guideline 5—and here I want to congratulate the Janata Ministers....

**SHRI K. LAKKAPPA:** You are to put a question and not congratulate.

**PROF. P. G. MAVALANKAR:** While putting a question I am bound to congratulate them on the good things

they have done. In the June elections to State Assemblies last year, the Janata Ministers have shown, as also in the elections this year they have shown, a much better performance in terms of not using government machinery during the election campaign days. I want to invite his attention to guideline No. 5: "No travelling expenses or daily allowances should be claimed by ministers for journeys which had for their main purpose election campaigns". I want to ask whether time has not come for the Janata Government to change this particular guidelines on election tours. During election campaigns even if it is official work unless of course it is a cabinet meeting or some other important and urgent matter about which you cannot wait until the elections are over, it should not be done. When you use the word 'main purpose', there is still the possibility that a Minister may say, yes, government work was there and he can do something. I want the Janata ministers to improve upon the record of what was done in the last thirty years when there was such a provision. That is why I am asking this question whether they will not revise the guidelines in such a way that during the three weeks of election campaign unless the work is of an emergency type, however important it may otherwise be, could not they say and find out whether it could not wait until the date of the election is over. I hope the hon. Minister will answer these points.

**श्री इरुम खन्व कच्छपाय (उज्जैन) :**

जो मूल प्रश्न है जिस पर माननीय लक्ष्मण जी जगडा कर रहे हैं यह प्रश्न स्वयं इन्होंने नहीं पूछा था। यह प्रश्न श्री अरार० वी० स्वामीनाथन और श्री प्रसन्नभार्ति मेहता के नाम से था। जो इन्होंने कहा है कि दो महीने हो गए हैं इस प्रश्न के दिवा हुए यह गलत बयानी इन्होंने की है।

मंत्री महोदय ने अपने उत्तर में बताया कि मार्ग दर्शक सिद्धान्तों की एक प्रति मध्याह्न पटल पर रख दी गई है। साथ ही उन्होंने

कहा है कि जानकारी एकत्र कर रहे हैं, सूचना एकत्र कर रहे हैं। मैं जानना चाहता हूँ कि लोक सभा के जो पिछले चुनाव देश में हुए थे तब पिछली सरकार जो मौजूद थी तब उन्होंने उस चुनाव पर, उनके मंत्रियों ने उस चुनाव में कितने दौरे किए थे, उन पर कितना खर्च भ्रया था यह जानकारी भी एकत्र की जाए और हमें बताई जाए।

जून में जब विधान सभा के चुनाव हुए उस समय इन राज्यों के मंत्रियों ने चुनाव दौरों पर कितना खर्च किया ?

इस समय जो चुनाव हुए हैं जनता पार्टी के शासन काल में विधान सभाओं के लिए उन में मंत्रियों ने कितने दौरे किए हैं इसका भी पता लग जाना चाहिये और कितना उन दौरों आदि में खर्च हुआ है इसका पता लग जाना चाहिये।

लोक सभा के चुनाव में जितने केन्द्रीय विभाग हैं या सरकारी मशीनरी है उसका कितना दुरुपयोग पिछली सरकार ने किया था यह जानकारी एकत्र करके अगर वह दे सके तो बहुत अच्छा होगा। इन आंकड़ों से पता चल सकेगा कि वर्तमान मंत्री जो जनता पार्टी के हैं उनके दौरों पर कितना हुआ था और पिछली सरकार के मंत्रियों का कितना हुआ था राज्यवार, और केन्द्रीय मंत्रियों ने कितना खर्च किया है, वे सब आंकड़ें सामने आ जाने चाहिये।

19.00 hrs.

**र.भापति महोदय :** अगर जानकारी आपके पास हो तो दें, कोई जरूरी नहीं है।

**श्री चरण सिंह :** मेरे पास तो आज कोई इतनी जानकारी नहीं है कि किस किस अफसर ने इसका दुरुपयोग किया है। जो सूचना इकट्ठी हो सकती है तो जब होम मिनिस्ट्री की ग्रांट आयेगी उस वक्त छपवाने का प्रयत्न करूंगा।

श्री हुकम खन्व कछवाब : आपने प्रश्न के उत्तर में कहा है। तो मेरा निवेदन है कि आप पहल की भी पूरी इनकवायरी कर लें जिससे पता लग जाये कि जनता पार्टी के मंत्रियों ने दौरे में कितना खर्च किया है और पिछली सरकार के मंत्रियों ने कितना खर्च किया है।

सभापति महोदय : आपने अपनी सारी बात कह दी। और जो अभी कह रहे हैं वह इससे रेसीबेंट भी नहीं है।

श्री चरण सिंह : मैंने कहा कि कुल दूर पर खर्च हुआ है जनता पार्टी की सरकार का पहली अप्रैल, 1977 से 22 मार्च, 1978 तक 24 लाख ६० और उनके यहाँ खर्च हुआ है एक करोड़ एक लाख ६०। और वही हमको गाली दे रहे हैं।

माननीय माबलकर ने जो बात कही है तो उन्होंने कोई आरोप जनता पार्टी के लीडरों के ऊपर नहीं लगाया है। वह तो मुझाब देना चाहते हैं जिससे बुरा उपयोग न हो सके सत्ता में रहने का या पावर में रहने का। उसके लिये और ज्यादा साफ़गोई से काम लिया जाय, और ज्यादा इन्टरव्यू भेजे जायें। तो मैं उनको यकीन दिलाना चाहता हूँ कि हमारा दरावा और नीयत भी वही है जो माननीय माबलकर की है। वह किसी रोज़ मेरे घर आ जायें, क्योंकि उम्र में छोटे हैं, और सजेञ्चन ले चाहें और अगर कोई कमी रह गई पहली गाइडलाइन्स में तो उनमें और संशोधन कर दें।

SHRI CHITTA BASU: My point was that these are old guidelines.

श्री चरण सिंह : मुझे नहीं मालूम वह गाइडियन है, या हमको टॉट कर रहे हैं

गाइडियन होने का। अगर आप हमको केवल टॉट करने के लिये कह रहे हैं तो जबकि मेरा और होगा और वह यह कि वह काफी है 101 लाख के बजाय 24 लाख। अगर इसमें भी आपकी तसल्ली नहीं हुई तो मैं क्या करूँ। असल में गांधी जी की श्रात मानी जाती तो 12 लाख नहीं 6 लाख होता। गांधी जी एक टीचर थे, वह ऊंची बात कहते थे। वह पोल स्टार थे। पोल स्टार को सामने रख कर सब चलते हैं, कभी उस पर पहुँच नहीं सकते। तो गांधी जो का प्रावर्ण हमारे सामने है। वरना हम भी खर्च कर देते एक करोड़ 25 लाख, लाकप्पा जी की पार्टी से ज्यादा। बस इतना ही हो सकता है। मनुष्य में कम-जोरिया होती है, उनसे ऊपर जनता पार्टी के लाग भी नहीं है। बस और मैं इसमें ज्यादा नहीं कहना चाहता।

SHRI CHITTA BASU: That is not my point. My point was that whether you also feel the necessity of changing the existing guidelines. I am not interested in how much you spend on tours.

MR. CHAIRMAN: He has already replied.

श्री चरण सिंह : मैं यह समझता हूँ कि मुनासिब है और प्रेक्टिकेबल है। अगर कोई ऐसा हो सकता है तो बतलाइये।

सभापति महोदय : मैं मंत्री महोदय से निवेदन करूँगा कि आपको भी बुरा लें।

19.05 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, March 23, 1978/Chaitra 2, 1900 (Saka).